

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **06.06.2024 (THURSDAY)**
CHENNAI BENCH (**HYBRID MODE**)
10:30AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial)
Hon'ble Mr. Jatindranath Swain, Member (Technical)

For Admission (Fresh Cases)

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|---|---|-----------------------------|---|
| 1 | Comp App (AT) (CH) (Ins) No. 171/2024 For Condone Delay IA No. 453/2024 Delay in refiling IA No. 454/2024 To dispense with IA No. 455/2024 For Stay IA No. 456/2024 For Direction IA No. 457 & 458/2024 | Alfa Chemo Plast Pvt.Ltd. Vs U Foam Pvt Ltd | Mr. HN Sunil Kumar Singh | |
| 2 | Comp App (AT) (CH) (Ins) No. 173/2024 For Condone Delay IA No. 459/2024 | Nandhi Brick Works Vs Mr. S. Santha Kumar Resolution Professional & Anr | M/s. P. Subba Reddy | |
| 3 | Comp App (AT) (CH) (Ins) No. 175/2024 For Stay IA No. 474/2024 | Mr. E.M Najeeb Ellias Mohammed Vs Union Bank of India & Anr. | Mr. Mayan H Jain | M/s NVS & Associates For Caveator |
| 4 | Comp App (AT) (CH) No.27/2024 For Stay IA No. 477/2024 For Exemption IA No. 478/2024 | TP anilkumar& ors. Vs Indus motor company private limited& ors. WITH | Ms. Akila Jayaraj | |
| 5 | Comp App (AT) (CH) No.28/2024 For Stay IA No.479/2024 | TP ajithkumar& ors. Vs Indus motor company private limited& ors. | Ms. Akila Jayaraj | |

For Hearing

| S.No | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|------|--|--|---------------------------------------|---|
| 6 | TA No. 154/2021 (Comp App (AT) (Ins) No. 557/2019 | Mr. M Mohamed Fahrudeen Vs Mr. Vasudevan & 2 Ors. | Mr. S. Gopinathan | Mr. K. Moorthy |
| 7 | TA No. 73/2021 (CA (AT) No. 146/2020) | Ammana Bio Pharma Ltd & 7 Ors Vs B. R. Jayaram & Anr | Mr. SP Chokalingam | Mr. Y Suryanarayana R1 Mr. Subesh K. Sahoo R2 |
| 8 | TA (AT) No. 122/2021 (CA (AT) (Ins) No. 5/2020) Vacate Stay IA No. 82/2022 | Tamilnad Mercantile Bank Ltd Vs Mrs. Maddhumathi Kannan Adityan | Mr. B Giridhara Rao | M/s Iyer & Thomas Mr. H Karthik Seshadri |
| 9 | TA (AT) No. 221/2021 (CA (AT) (Ins) No. 153/2020) | R Venkatakrishnan Vs L&T Finance Limited | Mr. Aditya Verma | Mr. Varun Singh |
| 10 | Comp App (AT) (CH) (Ins) No. 295/2021 | GVFL Trustee Company Pvt. Ltd. Vs Ultravolt Power Pvt. Ltd. | Mr. Arun C Mohan | Mr. Vishnu Mohan |
| 11 | IA No. 59/2024 (Review Petition) in TA No. 79/2021 ((Comp App (AT) (Ins) No.851/ 2020 & IA No.432/2021) For Urgent Hearing IA No.191/2023 For Additional docs. IA No. 329/2023 | Ashok Kriplani, Erst. RP of Dreamz Infra India Ltd. Vs Konduru Prasanth Raju, RP of Dreamz Infra India Ltd.& 17 Ors. | Mr. Ashok Kriplani Party-in-person | |
| 12 | IA No. 817/2023 (Condone Delay) in Comp App (AT) (CH) (Ins) No. 258/2023 | V. Pathy Enterprises Vs Ohm Srinivasa Paper Boards Pvt. Ltd | Mr. Krishna Bhagavat | Ms. K Jayasudha |

For Clarification/Direction

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|---|--|-------------------------|---|
| 13 | Comp App (AT) (CH) (Ins) 90/2022 IA No. 204 & 206/2022 | Mr. Sutanu Sinha Liquidator of IVRCL Ltd. Vs Life Insurance Corporation of India | Mr. Nithyavendhan K | Mr. B Deepak Narayanan |
| 14 | Comp App (AT) (CH) No. 116/2022 IA No. 1070/2022 IA No. 25 & 26/2024 | Ayesha Hadi Ali & 8 Ors. Vs Rizwana Anjum & 2 Ors. WITH | Mr. Anirudh Krishnan | Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2 |

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| 15 | Comp App (AT) (CH) No. 117/2022 IA No.1071/2022 IA No. 27/2024 | Habeeb Umer Hadi Ali & 8 Ors. Vs Mohammed Abdul Raheem Abdul Azeem & 2 Ors. WITH | Mr. Anirudh Krishnan | Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2 |
| 16 | Comp App (AT) (CH) No. 118/2022 IA No. 1072/2022 IA No. 28/2024 | Huda Baghdadi & 8 Ors Vs Fakruddin Mohammed & 7 Ors. WITH | Mr. Anirudh Krishnan | Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R7 |
| 17 | Comp App (AT) (CH) No. 119/2022 IA No. 1073/2022 IA No. 29/2024 | Mr Abdul Rahman Hadi Ali & 8 Ors. Vs Mohammed Iftekaruddin & 2 Ors. WITH | Mr. Anirudh Krishnan | Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2 |
| 18 | Comp App (AT) (CH) No. 120/2022 IA No. 1074/2022 IA No. 30/2024 | Mr. Habeeb Umer Hadi Ali & 8 Ors. Vs Mohd Ziauddin Nanyar & 2 Ors. WITH | Mr. Anirudh Krishnan | Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2 |
| 19 | Comp App (AT) (CH) No. 121/2022 IA No. 1075/2022 IA No. 31/2024 | Mr. Habib Abdul Razzaq Hadi Ali Albaghdadi & 8 Ors. Vs Waheeduddin Azmi & 2 Ors. WITH | Mr. Anirudh Krishnan | Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2 |
| 20 | Comp App (AT) (CH) No. 122/2022 IA No. 1076/2022 IA No. 32/2024 | Ms Ayesha Hadi Ali & 8 Ors Vs Mohammed Abdul Azeem & 2 Ors. WITH | Mr. Anirudh Krishnan | Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2 |
| 21 | Comp App (AT) (CH) No. 123/2022 IA No.1077/2022 IA No. 33/2024 | Habib Abdul Razzaq Hadi Ali Albaghdadi & 8 Ors. Vs Mohammed Abdul Kareem & 2 Ors. | Mr. Anirudh Krishnan | Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2 |

For Admission (After Notice)

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|--|---|------------------------|-------------------------|
| 22 | Comp App (AT) (CH) (Ins) No. 335/2023 For Condone Delay IA No. 1017/2023 | Invoice Discounters of BNH Infra Projects (India) Pvt. Ltd. Abhishek Shushil Mishra & 25 Ors. Vs BNH Infra Projects (India) Pvt. Ltd. | Mr. Perikal K Arjun | Ms. Arthi Fernandes |

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| 23 | Comp App (AT) (CH) (Ins) No. 413/2023 For Condone Delay IA No. 1260/2023 For Exemption IA No. 1259 & 1261/2023 Delay in refiling IA No. 1258/2023 | Gujarat Energy Transmission Corporation Ltd. Vs Liquidator of Lanco Infratech Ltd. & 2 Ors | Mr. Anal S. Shah | Mrs. Anuradha Bisani |
| 24 | Comp App (AT) (CH) No. 23/2024 For Exemption IA No. 382/2024 For Stay IA No. 383/2024 | Nagarjuna Agro Chemicals Pvt. Ltd & 3 Ors. Vs Mr. Shrikant Gopilal Rathi & 3 Ors. | Dr. SV Rama Krishna Ms. Lakshana Viravalli | |
| 25 | Comp App (AT) (CH) (Ins) No. 48/2024 For Stay IA No. 144/2024 | Rajendran PR, RP of Asten Realtors Pvt. Ltd. Vs Piramal Capital & Housing Finance Ltd. | Mr. Vinod PV | Mr. Angad Varma |
| 26 | Comp App (AT) (CH) (Ins) No. 51/2024 For Stay IA No. 151/2024 For Exemption IA No. 150/2024 | M/s. Navalmaruk Services India Pvt. Ltd. Vs Mr. Ritesh Prakash, RP of Navalmar Shipping (India) Pvt. Ltd. & 2 Ors. WITH | Mr. Salim A Inamdar | Mr. Abhijit AturR1 Ms. Amrita JainR2, R3 |
| 27 | TA (AT) No. 1/2024 (CA (AT) (Ins) No. 194/2024 For Stay IA No. 646/2024 For Exemption IA No. 647 & 648/2024) | M/s. Navalmaruk Services India Private Limited & Anr. Vs Mr. Joseph Jayananda, Suspended Director of Navalmar Shipping (India) Pvt. Ltd. & 3 Ors. | Mr. Salim A Inamdar | Ms. Amrita Jain R1 & R2 |
| 28 | Comp App (AT) (CH) (Ins) No. 117/2024 For Condone Delay IA No. 314/2024 For Stay IA No. 315/2024 For Exemption IA No. 316/2024 | Reena Paul Vs CA Francis Mathew, RP WITH | Mr. Avinash Krishnan Ravi | Mr. Ashwin Shenbag |
| 29 | Comp App (AT) (CH) (Ins) No. 118/2024 For Condone Delay IA No. 318/2024 For Exemption IA No. 317/2024 For Stay IA No. 319/2024 | KG Paul Vs CA Francis Mathew, RP WITH | Mr. Avinash Krishnan Ravi | Mr. Ashwin Shenbag |
| 30 | Comp App (AT) (CH) (Ins) No. 119/2024 | Mathew John Vs CA Francis Mathew, RP | Mr. Avinash Krishnan Ravi | Mr. Ashwin Shenbag |

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| | For Condone Delay IA No. 321/2024 For Exemption IA No. 322/2024 For Stay IA No. 320/2024 | WITH | | |
| 31 | Comp App (AT) (CH) (Ins) No. 120/2024 For Condone Delay IA No. 325/2024 For Exemption IA No. 324/2024 For Stay IA No. 323/2024 | John Zachariah Vs CA Francis Mathew, RP WITH | Mr. Avinash Krishnan Ravi | Mr. Ashwin Shenbag |
| 32 | Comp App (AT) (CH) (Ins) No. 121/2024 For Condone Delay IA No. 327/2024 For Exemption IA No. 326/2024 For Stay IA No. 328/2024 | Annu Mathew Vs CA Francis Mathew, RP | Mr. Avinash Krishnan Ravi | Mr. Ashwin Shenbag |

For Hearing

| S.No | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|------|---|--|--------------------------------------|---|
| 33 | Comp App (AT) (CH) (Ins) No. 191/2022 | Mr. S Viswanathan Vs Canara Bank WITH | Mr. S Viswanathan Party in person | Mr. ML Ganesh |
| 34 | Comp App (AT) (CH) (Ins) No. 231/2022 For Stay IA No. 496/2022 | Mr. S Viswanathan Vs Canara Bank | Mr. S Viswanathan Party in person | Mr. ML Ganesh |
| 35 | Comp App (AT) (CH) (Ins) No. 196/2022 For Condone Delay IA No. 446/2022 For Exemption IA No. 445/2022 | Rajendra Prasad Tak Vs Girdhari Lal Sharma & 2 Ors WITH | Mr. Kinshuk Chatterjee | Mr. Mohamed Hussain- R1 Mr. ML GaneshR2 |
| 36 | Comp App (AT) (CH) (Ins) No.222/2022 For Exemption IA No. 477/2022 | Rajendra Prasad Tak Vs Girdhari Lal Sharma & 2 Ors. | Mr. Kinshuk Chatterjee | Mr. Mohamed Hussain- R1 Mr. ML Ganesh R2 |
| 37 | Comp App (AT) (CH) (Ins) No. 149/2023 | M/s Beetel Teletech Limited (Erstwhile Brightstar Telecommunications India Limited) Vs M/s Felix Infotech Pvt. Ltd. | Mr. Kunwar Pal Singh | Mr. Anirudh A Sriram |

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| 38 | Comp App (AT) (CH) (Ins) No. 278/2021 For Exemption IA No. 597 & 600/2021 For Stay IA No. 598/2021 For Additional docs IA No. 348 & 349/2023 | M/s Malayalam Industries Ltd. Vs. Mr. K Easwar Pillai, RP of M/s. Mathstraman Manufacturers and Traders Pvt. Ltd. & 6 Ors | Mr. G.R. Lakshmanan | Mr. S. Sethuraman |
| 39 | Comp App (AT) (CH) (Ins) No. 32/2023 For Stay IA No.120/2023 To implead IA No.634/2023 IA No.635/2023 | Nerella Hemanth Nagar Kumar Vs Pattabi Enterprises & Anr. | Mr. TK Bhaskar | Mr. B Dinesh- R1 Mr. Pranava Charan- R2 |
| 40 | Comp App (AT) (CH) (Ins) No. 147/2023 | Balakrishnan Baburajan Liquidator of Goodwin Packpet Pvt. Ltd. Vs Murali Narayanan & 5 Ors. | Mr. PV Vinod | |
| 41 | Comp App (AT) (CH) (Ins) No. 465/2023 For Stay IA No. 1451/2023 | Rajagiri Campus Court Home Buyers Welfare Association Vs Rajendran R, RP of Asten Realtors Pvt. Ltd. & 2 Ors | Mr. Avinash Krishnan Ravi | Mr. Vinod PV- R1 Mr. Saurabh NikaljeR2 |
| 42 | Comp App (AT) (CH) (Ins) No. 140/2024 For Stay IA No. 376/2024 | Reichindia Pharma Ltd. Rep by its Managing Director Mr. Syam Sunder Chidara | Mr. CV Shailandaran | |

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link- vcnclatchennai5@gmail.com
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